MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 157 **Imphal, Monday, October 20, 2025** **(Asvina 28, 1947)**

GOVERNMENT OF MANIPUR
SECRETARIAT: FINANCE DEPARTMENT
(EXPENDITURE SECTION)

NOTIFICATION NO. 08/2025 – STATE TAX (D)
Imphal, the 20th October, 2025

No. TAX/4(53)/GST-NOTN/2016:—In exercise of the powers conferred by sub-section (6) of section 39 read with section 168 of the Manipur Goods and Services Tax Act, 2017 (3 of 2017), the Commissioner, on the recommendations of the Council, hereby extends the time limit for furnishing the return in FORM GSTR-3B electronically, through the common portal, by the registered persons, as specified under:-

(i) sub-section (1) of section 39, for the month of September,2025, till twenty-fifth day of October, 2025:

(ii) proviso to sub-section (1) of section 39, for the quarter of July,2025 to September, 2025, till twenty-fifth day of October, 2025.

MERCINA R. PANMEI,
Commissioner of Taxes,
Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 20-10-2025 18:19:05